

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1286
(TO BE ANSWERED ON THE 19th December 2022)

INTERNATIONAL FLIGHTS FROM AIRPORTS IN ANDHRA PRADESH

1286. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has any proposal to operate more international flights from the international airports located in the State of Andhra Pradesh
- (b) if so, the details thereof
- (c) whether Government has held discussions with the airlines in this regard and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d) As per Winter 2022 Schedule, fifteen international flights are operating from three international airports located in Andhra Pradesh. Operations of international flights are governed by Air Services Agreements (ASAs) signed between India and the respective country.

Any designated foreign airline can operate scheduled services to/from an airport in India if the airport is designated as a point of call in the ASA.

Any designated Indian carrier is free to mount scheduled operations to/from any international airport including those in Andhra Pradesh to foreign destinations under the ambit of bilateral ASAs concluded by India with foreign countries.

The Indian carriers are sensitized from time to time to augment their international operations. However, the start or increase of international air services from any point in India is purely a commercial decision of the airlines on the basis of economic viability of the route and other associated factors.
